

**V Addl. District & Sessions Judge Court, Tiptur****Cause list on 24-06-2020  
Morning session**

<b>Sl. No</b>	<b>Case No.</b>	<b>Parties Names</b>	<b>Stage</b>	<b>Advocate Name</b>
1	CrI.Apl.10023/2018	Kantharaju V/s Dhrakshyani	Respondent arguments	Udayashankar.T.T
2	CrI.Misc.10156/2020	K.S.Bharathi V/s State by Honnavalli Police	Notice	Nataraju.M.C P.P
3	SC.10003/2019	State by Honnavalli Police V/s Krishnamurthy	Hearing	P.P Fouzia Khanum
4	CrI.R.P.10017/2017	vinod goyal V/s STATE BY K.B.CROSS POLICE	Arguments	Vishwanath P.P
5	CrI.R.P.10041/2017	Vinod Goel V/s Range Forest Officer. Tiptur	Arguments	Vishwanath P.P
6	CrI.Apl.10032/2017	Devaraju.K V/s Jagadeesh	Arguments	H.P.M
7	CrI.R.P.10005/2019	Dr. V.H. Geetha V/s The Income Tax Department	Arguments	Ajay.B.N
8	CrI.R.P.10006/2019	H.J. Kalpana Jagadeesh V/s The Income Tax Department	Arguments	Ajay.B.N
9	CrI.R.P.10007/2019	H.J. Kalpana Jagadeesh V/s The Income Tax Department	Arguments	Ajay.B.N
10	CrI.R.P.10016/2019	Rajappa V/s Ashwini	Aguments	Shobadevi.S.V Sathish.B
11	CrI.Apl.10016/2019	Sazain Enterprises V/s Khuhuddus Sab	Arguments	Fouzia Khanum Ramaswamy Iyengar.K.S
12	CrI.Apl.10017/2018	Jakeer Pasha V/s STATE BY HULIYAR POLICE	Judgment	Sathish.B
13	CrI.Misc.10134/2020	PadmavathiV/s Excise Police Station, Tiptur	Orders	Venu.C Public Prosecutor
14	CrI.Misc.10138/2020	Putta Rangaiah V/s STATE BY TURUVEKERE POLICE	Orders	S.K.V.R P.P
15	CrI.Misc.10145/2020	Paramesh T.K. V/s State by Honnavalli Police	Orders	H.L P.P
16	CrI.Misc.10149/2020	ShivaKumar V/s STATE BY HANDANAKERE POLICE	Orders	B.S P.P
17	CrI.Misc.10152/2020	Dileep V/s Excise Police Station, Tiptur	For objection	B.S P.P

18	RA.10037/2017	Dayananda V/s S.T.Shusheela	Respondent arguments	B.M
19	RA.10039/2018	K.M. Shashikumar V/s Chikkanna	Respondent arguments	K.R.D D.P.P
20	MVC.1316/2019	Shanthakumara V/s Srinivasamurthy	Written Statement	H.R.K B.M
21	RA.10043/2017	G.Alappa V/s Jayadevappa	Arguments	K.S.R.I
22	RA.10044/2017	G.Alappa V/s Marulamma	Arguments	K.S.R.I
23	RA.10033/2018	JAYAMMA V/s CHIKKANNAPPA	Arguments	B.G.K
24	RA.10029/2019	T.S. Shankaramma V/s Sharadamma	Arguments	N.N.S
25	P & Sc.10006/2019	Padma V/s NIL	Orders	H.L
26	P & Sc.10013/2019	Diwakar M.P. V/s NIL	Orders	C.N.K

**AFTERNOON SESSION**

27	MVC.63/2018	Lakshamma V/s R.Krishna	Steps	H.S.S
28	MVC.607/2018	Gangadharappa V/s Ramesh.L.S	Steps	H.R.K
29	EX.10132/2018	Manapuram Finance Limited V/s B.Mallikarjunaiah	Steps	B.R.P.M
30	EX.10133/2018	Manapuram Finance Limited V/s Swamy	Steps	B.R.P.M
31	EX.10134/2018	Manapuram Finance Limited V/s Rajesh	Steps	B.R.P.M
32	EX.10135/2018	Manapuram Finance Limited V/s Lathamma	Steps	B.R.P.M
33	EX.10146/2018	M/s Shriram City Union Finance Ltd., V/s Shankuaramurthy	Steps	Ajay.B.N
34	EX.10169/2018	Shivalingappa V/s The Superintendent Engineer (Electrical)	Steps	Sannalingaiah

35	EX.10188/2018	Shivananjappa (Deadby L.R.s) V/s The Superintendent Engineer (Electrical)	Steps	B.G.Adarsh
36	EX.10191/2018	Manapuram Finance Limited V/s Zakir Hussain	Steps	B.R.P.M
37	EX.10192/2018	Manapuram Finance Limited V/s T.S. Ravikumar	Steps	B.R.P.M
38	EX.10193/2018	Manapuram Finance Limited V/s Rangaraju K.	Steps	B.R.P.M
39	EX.10194/2018	Manapuram Finance Limited V/s Shaik Habeeb Sab	Steps	B.R.P.M
40	EX.10195/2018	Manapuram Finance Limited V/s Lathamma	Steps	B.R.P.M
41	EX.10196/2018	Manapuram Finance Limited V/s Omkar Murthy	Steps	B.R.P.M
42	EX.10007/2019	Nanjappa V/s The Superintendent Engineer (Electrical)	Steps	Sannalingaiah Lakshman.H
43	EX.10011/2019	Manapuram Finance Limited V/s Siddaramanna	Steps	B.P.R.M
44	EX.10012/2019	Manapuram Finance Limited V/s Shan	Steps	B.R.P.M
45	EX.10013/2019	Manapuram Finance Limited V/s Fioz	Steps	B.R.P.M
46	EX.10014/2019	Manapuram Finance Limited V/s Javarappa Shetti	Steps	B.R.P.M
47	EX.10015/2019	Manapuram Finance Limited V/s Uma K.T.	Steps	B.R.P.M
48	EX.10016/2019	Manapuram Finance Limited V/s Shivamurthy	Steps	B.R.P.M
49	EX.10017/2019	Manapuram Finance Limited V/s Manjunath .K	Steps	B.R.P.M
50	EX.10043/2019	M/s Shriram City Union Finance Ltd., V/s Hiriappa	Steps	Ajay.B.N
51	Civil Misc.10001/2017	Maramardhana V/s THE SUPRINTENDENT ENGINEER (ELECTRICAL)	Hear on I.A	G.B.Adarsha T.N.A

Date: 23.06.2020  
Place: Tiptur

Sd/-  
V Addl. Dist. & Sessions Judge,  
Tiptur.

**Prl. Civil Judge and JMFC Court, Tiptur**

**Cause list on 24-06-2020  
Morning sessions**

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	OS 37/2018	T.M. Raghunandan V/s M.D. Shekar	For hearing	KSRI/SS
2	OS 211/2013	Swarnalingaraju V/s Hemavathi	For arguments	KSRI/TKU /MBK
3	OS 165/2013	T.S. Channegowda V/s Ramaiah	For arguments	TNN/KBL
4	Mis 7/2019	Sharadamma V/s G.R. Shivanna & others	For hearing	KBL/KNG
5	Mis 1/2016	N. Shankarappa V/s Jayadevaiah	For clarification	CV/DHT
6	OS 233/2015	N. Shankarappa V/s Jayadevaiah	For clarification	CV/HPM
7	CC 1377/2014	Y.S. Dakshinamurthy V/s K.B. Chidanandaswamy	For hearing	CCG/MKY
8	CC 1362/2015	M.N.Prakash V/s K.R.Indrakumar	For Objection	MKY/NCA
9	CC 1321/2017	S. Gangadharaiah V/s Nagaraju	For objection	HSG/BGK
10	PCR 271/2017	Shekarappa V/s Prakasha	For Hearing	MD
<b>AFTER NOON SESSIONS</b>				
11	OS 159/19	Bhagyamma V/s Gowramma & others	For Issues	TKR
12	OS 371/2018	Dasappa & another V/s Jayalakshamma	For Issues	HL/BGK
13	OS 5/2017	Premalath V/s Ashoka H.N	For issues	KSS/MCN
14	OS 143/2018	State Bank of India V/s S.S Umesh	For judgement	TNN/KBL
15	OS 105/2019	Sridhar Babu V/s Shivaraju & others	For judgement	BNA
16	OS 147/2017	Karnataka Bank Ltd., V/s Prabhushankar & another	For judgement	TKU/TKR
17	OS 214/2017	B.S. Nataraju V/s Mallikarjuna Swamy	For judgement	UR
18	FDP 12/2016	Drakshayanamma V/s Narasimhamurthy & others	For objection	KSRI
19	OS 261/2019	Praveenkumar V/s Shivabasappa & others	For objection	DK/BDJ
20	OS 335/2016	Raviprakash V/s Sowbhagyamma & others	For clarification	TBR/TKU

Date: 23.06.2020

Place: Tiptur

Sd/-  
Prl. Civil Judge & JMFC,  
Tiptur.

**ADDL. CIVIL JUDGE & JMFC, TIPTUR.****Cause list On 24.06.2020**

Sl No.	Case No	Parties Names	Stage	Advocate Name
<b>MORNING SESSION</b>				
1	OS 110/2020	Sarvamangala and another V/s Mahesh and others	Summons	HCR
2	OS 328/2016	Lohith V/s Dayananda	Hearing	MD/ BDJ
3	OS 316/2018	Nethravathi V/s Shivakumaraswamy	Hearing on IA	TNN
4	OS 122/2016	Shivaramaiah v/s Shankaraiah	Issues	SS/KNG
5	OS 222/2016	Siddaramaiah V/s Narasamma and another	Issues	CV/BDJ
6	OS 254/2016	Nagaratnamma V/s Rudranamma	Issues	HVA / BS
7	OS 174/2017	Pattadadevaru and another V/s Gangamma and others	Issues	NRR/CC
8	OS 228/2017	Pushpalatha V/s Renukamma and others	Issues	TNN
9	OS 349/2017	Shantha and others V/s Lakshmanamurthy	Issues	SS / TKU
10	OS 17/2018	S.B.Lokesh V/s Basavaraju	Issues	FK/AMV/HL
<b>AFTERNOON SESSION</b>				
11	OS 62/2018	Sanappa V/s C.B.Swamy and others	Issues	FK
12	OS 156/2018	K.R.Manjunath V/s Commissioner CMC	Arguments	SS/ HL
13	OS 82/2019	K.R.Gavirangaiah V/s Venkatagirippa	Issues	HKN
14	OS 176/2019	Shivakumar V/s Lingaraju	Issues	HL/BDJ
15	OS 312/2019	Channabasavaiah v/s Lokesh and another	Issues	TVS/BDJ
16	OS 318/2019	Hombe gowda v/s Shivananjegowda and others	Issues	HL/BDJ/MC
17	OS 315/2017	Basavaraju and others v/s M/s Adani Green Energy (UP) Ltd	Hearing	MD/KGV

18	Misc 1/2019	Basavaraju and others v/s M/s Adani Green Energy (UP) Ltd	Heraing	MD
19	EX 114/2019	Anandakumar V/s Basavaraju	steps	HS
20	C.misc 142/2020	Prema R B V/s Mallikarjuna and others	Heraing	SVS

Place:Tiptur  
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Sd/-  
Addl., Civil Judge and JMFC,  
Tiptur.

MDI BDI	Hearing	Lobith V/s Dayanada	OS 328/2018
MDI BDI	Hearing	Shivaramiah v/s Shankaraiah	OS 122/2018
CWBDI	issues	Siddaramiah V/s Narasamma and another	OS 222/2018
HVA \ BS	issues	Nagarasamma V/s Rudrasamma	OS 254/2018
NR/CG	issues	Pattabavearu and another V/s Gangamma and others	OS 174/2017
TNI	issues	Pushpatatha V/s Renkamma and others	OS 228/2017
SS \ TKU	issues	Shantha and others V/s Lakshmanamurthy	OS 349/2017
FKAMVHL	issues	S.B.Lokesh V/s Basavaraju	OS 17/2018
AFTERNOON SESSION			
FK	issues	Saappa V/s C.B.Swamy and others	OS 62/2018
SS \ HL	Arguments	K.R.Marjunaiah V/s Commissioner CMC	OS 156/2018
HKN	issues	K.R.Gavirangiah V/s Venkatagippa	OS 82/2019
HLBDI	issues	Shivakumar V/s Lingaraju	OS 176/2019
TVSBDI	issues	Channabasavaiah v/s Lokesh and another	OS 312/2018
HLBDMCN	issues	Hombegowda v/s Shivaramjogwada and others	OS 318/2019
MDKGV	Hearing	Basavaraju and others v/s M/s Adani Green Energy (UP) Ltd	OS 312/2017

Senior Civil Judge and JMFC Court, Tiptur				
Cause list on 24-06-2020				
Morning session				
Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	RA 61/2016	Renukamma and others V/s Mahalingappa and others	Arguments	BR V/s HBS
2	RA 62/2016	Gayathri V/s Revanna Siddappa	Arguments	KNG V/s SS
3	RA 70/2016	Rangamma V/s Nagamma	Arguments	KSRI V/s TNN
4	RA 26/2018	Nanjamma V/s Rathamma	Arguments	FK V/s MCN
5	RA 7/2019	Biliyappa V/s Anusha	Arguments	HCR V/s BDJ
6	RA 8/2019	Balaji Wines V/s Srirama Bar and Restaurant	Arguments	KSRI V/s GSN
7	RA 9/2019	Ravish and others V/s Venkataramanaswamy	Arguments	KSRI V/s HL
8	MA 6/2016	M.M. Shanmukappa V/s Balasubramanyavar	Arguments	KSRI V/s Absent

Senior Civil Judge and JMFC Court, Tiptur				
Cause list on 24-06-2020				
Afternoon session				
Sl.No	Case No.	Parties Names	Stage	Advocate Name
9	RA 22/2017	Kempamma V/s Hampanna	Arguments	SS V/s KSRI
10	RA 25/2017	Harish V/s Deveeramma	Arguments	HKN V/s SS
11	RA 28/2017	B. Lalithamma V/s Y.R. Somashekaraiah	Arguments	TNN V/s TKU
12	RA 12/2019	R.C. Leelakshamma V/s K.N. Suma	Arguments	BEV V/s TNN
13	RA 10/2019	Chowdappa V/s Chabu Bai	Arguments	CCG V/s TNN
14	RA 26/2019	Jagadguru Traders V/s G.S. Lokesh	Arguments	TNN V/s KSRI
15	RA 35/2019	Lathamma V/s Govt. of Karnataka	Arguments	FK V/s AGP
16	OS 45/2016	B.S. Manjunathaswamy V/s B.S. Nagarathna	Arguments	XXX V/s XXX

Place: Tiptur  
Date: 23.06.2020

Sd/-  
Senior Civil Judge and JMFC,  
Tiptur.